

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.244/Chd/Pb/2017**

**In the matter of:**

Fine Switch Gears Pvt.Ltd.

...Petitioner

Versus

Registrar of Companies  
Punjab & Chandigarh.

...Respondent

Present: Mr.Yash Pal Gupta, Advocate for petitioner

Due to paucity of time cannot be taken up. Adjourned to 07.12.2017.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

November 20, 2017  
subbu